

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4064
ANSWERED ON:10.04.2003
REMOVAL OF ANIMAL CARCASS AROUND DEFENCE AIRPORTS
SHIVAJI MANE

Will the Minister of DEFENCE be pleased to state:

- (a) whether several planes of Indian Air Force have met and likely to meet with accidents because of the regular presence of animal carcass around the defence airports;
- (b) the preventive measures taken by the Government in this regard;
- (c) whether the Ministry of Finance had allocated some funds to his Ministry to overcome the problem;
- (d) if so, the details of the funds allocated during the last three years; and
- (e) the reasons for not utilising these funds?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) The presence of animal carcass around defence airports attracts birds, which pose a hazard to aircraft. Some aircraft accidents occur due to bird hits.

(b) Slaughtering of animals is not permitted in Air Force airfield precincts. Whenever animal carcass is found in the airfield it is removed immediately. Carcass seen outside the airfield is reported to the civil authorities for removal. Regular interaction is carried out with surrounding villages and civil administration to keep airfield area carcass free.

(c) to (e): Funds were allocated for anti bird measures, which inter-alia include carcass management. The details of funds allocated during the last three financial years are as under:-

Financial Year	Funds Allocated
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2000-2001	Rs. 427.60 lakhs
2001-2002	Rs. 385.00 lakhs
2002-2003	Rs. 395.00 lakhs

The funds allocated were fully utilised.